

## NHRC seeks report on sea erosion-hit Odisha villages

EXPRESS NEWS SERVICE

@ Kendrapara

THE National Human Rights Commission (NHRC) has sought an action taken report (ATR) from Kendrapara collector Smruti Ranjan Pradhan on the poor living conditions and lack of basic amenities at Bagapatia rehabilitation colony which was established for families displaced due to sea erosion in Satabhaya gram panchayat under Rajnagar block.

The human rights panel issued the notice on May 5, acting on a petition filed by human rights activist and lawyer Radhakanta Tripathy. The commission has directed the collector to respond with an ATR within four weeks.

According to Tripathy's petition, a total of 571 sea-erosion affected families were rehabilitated in Bagapatia colony in



2008, approximately 11 km from the sea. However, the residents continue to live in dire conditions, facing inadequate housing and a severe lack of essential services such as safe drinking water, sanitation, healthcare, and education, raising serious concerns about violations of fundamental human rights.

Despite being regarded as In-

dia's first rehabilitation colony for climate refugees, Bagapatia lacks the most basic facilities. The local school suffers from poor infrastructure and insufficient teaching staff, depriving children of their right to education. During rainfall, the colony becomes waterlogged, with poor drainage systems causing flooding that affects homes even after light rain.

### Climate refugees

Bagapatia, regarded as India's first rehabilitation colony for climate refugees, lacks the most basic facilities. The local school suffers from poor infrastructure and insufficient teaching staff, depriving children of their right to education. During rainfall, the colony becomes waterlogged, with poor drainage systems causing flooding that affects homes even after light rain.

"The apathy, negligence and repeated failure of the state poses serious questions of human rights," Tripathy stated in his petition.

He urged the NHRC to send an independent team to investigate the matter. Tripathy also called for a dedicated policy and increased government expenditure to address the urgent needs of Bagapatia residents.



## **NHRC takes action for death of three workers**

The National Human Rights Commission took suo moto cognisance of a media report that three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana. Reportedly, the incident happened on April 29. The Commission issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report in the matter within two weeks.



## ‘तिहाड़ से लामपुर भेजे गए स्टाफ का NHRC रिपोर्ट से वास्ता नहीं’

■ NBT रिपोर्ट, नई दिल्ली : तिहाड़ जेल में कैदियों से जबरन वसूली की शिकायतों पर नेशनल ह्यूमन राइट्स कमिशन (NHRC) के आदेश पर कुछ अफसरों के ट्रांसफर की नवभारत टाइम्स ने 7 मई को खबर छापी। खबर महानिदेशक (जेल), दिल्ली के दफ्तर से जारी आदेशों पर आधारित थी। एनबीटी यह स्पष्ट करना चाहता है कि उसमें छपे कुछ अफसरों और स्टाफ सदस्यों की ओर से यह दावा किया गया कि उनका NHRC के मामले से कोई लेना देना नहीं है और लामपुर डिटेंशन सेंटर में उनके ट्रांसफर नियमित प्रक्रिया का हिस्सा हैं। उनमें शामिल वॉर्डर विभोर यादव ने एनबीटी से कहा कि असिस्टेंट सुपरिंटेंडेंट-अजय खत्री, सतपाल सिंह, हेड वार्डर-अजय कुमार और वॉर्डर-आशीष डबास, विभोर यादव, मनजीत सिंह गहलोत, अनुज, रोनाक दहिया, विकास राणा और उमेश का ट्रांसफर लामपुर रेस्ट्रिक्शन/ डिटेंशन सेंटर में वहां के सुचारु संचालन के लिए किया गया है। उन्होंने दावा किया कि तिहाड़ जेल में कथित जबरन वसूली के प्रकरण से उनका और उक्त अफसरों का कोई लेना देना नहीं है।

# NHRC seeks ATR from Kendrapara collector on climate refugees' colony

EXPRESS NEWS SERVICE

@ Kendrapara

THE National Human Rights Commission (NHRC) has sought an action taken report (ATR) from Kendrapara collector Smruti Ranjan Pradhan on the poor living conditions and lack of basic amenities at Bagapatia rehabilitation colony which was established for families displaced due to sea erosion in Satabhaya gram panchayat under Rajnagar block.

The NHRC issued the notice on May 5, acting on a petition filed by human rights activist and lawyer Radhakanta Tripathy. The commission has directed the collector to respond with an ATR within four weeks.



According to Tripathy's petition, a total of 571 sea-erosion affected families were rehabilitated in Bagapatia colony in 2008, approximately 11 km from the sea. However, the residents continue to live in dire conditions, facing inadequate housing and a severe lack of essential services such as safe drinking water, sanitation, healthcare, and education, rais-

ing serious concerns about violations of fundamental human rights. Despite being regarded as India's first rehabilitation colony for climate refugees, Bagapatia lacks the most basic facilities. The local school suffers from poor infrastructure and insufficient teaching staff, depriving children of their right to education. During rainfall, the colony becomes waterlogged, with poor drainage systems causing flooding that affects homes even after light rain.

"The apathy, negligence and repeated failure of the state poses serious questions of human rights," Tripathy stated in his petition. He urged the NHRC to send an independent team to investigate the matter.



# Ensure proper living condition for sea-erosion affected settlers: NHRC

**STATESMAN NEWS SERVICE**

**BHUBANESWAR, 9 MAY:**

The plight of people living in Odisha's first sea-erosion-affected rehabilitation colony in Kendrapara district has come under National Human Rights Commission (NHRC)'s scanner with the top rights panel asking the Collector to furnish an Action Taken Report (ATR) to ameliorate poor living condition of the oustees.

Acting on a petition moved by the human rights lawyer, Radhakanta Tripathy, the Commission issued notice and sought for the ATR within four weeks.

The 12-kilometer-long stretch beach at Satabhaya Gram Panchayat in Kendrapara district is stated to be the

'fastest-eroding' beach on the state's long coast. More than 600 homes and large tracts of agricultural land were gobbled up by the advancing waters in the last 40 years.

As many as 571 sea-erosion hit families were finally rehabilitated in Bagapatia Rehabilitation colony in 2008 around 11 kilometers from the sea. But most of the rehabilitated people continue to live in low-lying areas in dire conditions with inadequate housing, lack of basic amenities, such as safe drinking water, sanitation, healthcare, and education, violating their fundamental human rights.

Bagapatia is the first rehabilitation colony for the climate refugees in India. But the residents of Bagapatia have been

struggling to get bare necessities and basic amenities till date. The children of the rehabilitation colony are deprived of education due lack of staff and infrastructure including lack of teachers in the school.

The rehabilitation colony turns into a virtual pool during rain, reflecting poorly on the area's drainage system.

The petitioner urged the NHRC to send a team of officials to investigate the case in an independent and impartial manner and recommend the chief Secretary of the State to ensure pucca strong houses to all the villagers, proper medical care to the villagers, all weather road connectivity so that ambulance and fire brigade can reach Bagapatia.

The Statesman

## **Ensure proper living condition at sea-erosion rehabilitation colony: NHRC to Odisha govt**

Acting on a petition moved by the human rights lawyer, Radhakanta Tripathy, the Commission issued notice and sought for the ATR within four weeks.

<https://www.thestatesman.com/india/ensure-proper-living-condition-at-sea-erosion-rehabilitation-colony-nhrc-to-odisha-govt-1503430696.html>

Statesman News Service | BHUBANESWAR | May 9, 2025 7:25 pm

The plight of people living in Odisha's first sea-erosion-affected rehabilitation colony in the Kendrapara district has come under National Human Rights Commission (NHRC)'s scanner with the top rights panel asking the Collector to furnish an Action Taken Report (ATR) to ameliorate poor living condition of the oustees.

Acting on a petition moved by the human rights lawyer, Radhakanta Tripathy, the Commission issued notice and sought for the ATR within four weeks.

The 12-kilometer-long stretch beach at Satabhaya Gram Panchayat in the Kendrapara district is stated to be the 'fastest-eroding' beach on the state's long coast. More than 600 homes and large tracts of agricultural land were gobbled up by the advancing waters in the last 40 years.

Satabhaya panchayat used to be a cluster of seven villages. Now, only a little portion of Satabhaya remains. Six other villages – Gobindapur, Mohanpur, Chintamanipur, Badagahiramatha, Kanhupur, and Kharikula – have been swallowed by the hungry sea.

As many as 571 sea-erosion hit families were finally rehabilitated in Bagapatia Rehabilitation colony in 2008 around 11 kilometers from the sea. But most of the rehabilitated people continue to live in low-lying areas in dire conditions with inadequate housing, lack of basic amenities, such as safe drinking water, sanitation, healthcare, and education, violating their fundamental human rights.

Bagapatia is the first rehabilitation colony for the climate refugees in India. But the residents of Bagapatia have been struggling to get bare necessities and basic amenities till date. The children of the rehabilitation colony are deprived of education due lack of staff and infrastructure including lack of teachers in the school.

The rehabilitation colony turns into a virtual pool during rain, reflecting poorly on the area's drainage system. The rainwater accumulates on the roads, creating problems for the people. Even moderate rainfall for about one hour at a stretch floods houses in the low-lying areas of the rehabilitation colony due to lack of proper drainage system.



The petitioner urged the NHRC to send a team of officials to investigate the case in an independent and impartial manner and recommend the chief Secretary of the State to ensure pucca strong houses to all the villagers, proper medical care to the villagers, all weather road connectivity so that ambulance and fire brigade can reach Bagapatia.

<https://www.thestatesman.com/india/ensure-proper-living-condition-at-sea-erosion-rehabilitation-colony-nhrc-to-odisha-govt-1503430696.html>

The Hindu

### **Three-day Kamban Vizha begins in Puducherry**

<https://www.thehindu.com/news/cities/puducherry/three-day-kamban-vizha-begins-in-puducherry/article69557517.ece>

Updated - May 09, 2025 09:11 pm IST - PUDUCHERRY

The Hindu Bureau

The 58th Kamban Vizha, a three-day festival to commemorate Kamban, the Tamil poet of the Chola period, began on Friday at Kamban Kalaiarangam in Puducherry. Organised by Kamban Kazhagam, the festival has events lined up for the next three days based on Kamba Ramayanam.

Inaugurating the event, Lieutenant Governor K. Kailashanathan said the poet has played a major role in spreading the teachings of Ramayana among the Tamil population. "If Ram is living as God in the minds of Tamil people, it is because of Kamban," the Lt. Governor said.

Urging the youth to inculcate the spirit and values enshrined in Kamba Ramayana, the Lt. Governor said the epic work of Kamban has withstood the test of time. The poet and his work continued to get huge recognition, he added.

Several writers and poets were honoured at the inaugural function. Retired Supreme Court Judge and Chairperson of National Human Rights Commission V. Ramasubramanian, Chief Minister N. Rangasamy, Speaker R. Selvam, Home Minister A. Namassivayam and Minister for Public Works K. Lakshminarayanan were among those who attended the inaugural event.



Times of India

## **NHRC seeks report on 'plight' of settlers in Bagapatia**

<https://timesofindia.indiatimes.com/city/bhubaneswar/nhrc-seeks-report-on-plight-of-settlers-in-bagapatia/articleshow/121038051.cms>

May 09, 2025, 23:20 IST

Kendrapada: National Human Rights Commission (NHRC) has directed the Kendrapada district collector to submit an action taken report (ATR) regarding the alleged deterioration in living conditions at Bagapatia rehabilitation colony. The directive comes in response to a petition filed by human rights activist and lawyer Radhakanta Tripathy, highlighting the plight of families displaced from the erosion-hit Satabhaya gram panchayat. Bagapatia, established in 2008, houses 571 families who were forced to relocate from seven villages after the sea swallowed their homes. Over the past four decades, more than 600 houses and vast agricultural lands have been lost to coastal erosion along the 12-km stretch. According to the petition, residents face severe challenges including inadequate housing infrastructure, lack of safe drinking water, poor sanitation facilities, limited access to healthcare, insufficient educational resources and defective drainage system causing frequent flooding. "The rehabilitation colony turns into a virtual pool during rain, with even moderate rainfall flooding houses in low-lying areas," Tripathy stated in his petition. He urged the NHRC to conduct an independent investigation and recommend comprehensive measures to the chief secretary. The recommended measures include construction of cyclone-resistant housing, improved medical facilities, all-weather road connectivity, implementation of social welfare schemes and better educational infrastructure. NHRC, acting under Section 12 of the Protection of Human Rights Act, 1993, has given the district collector four weeks to submit the report.

Amar Ujala

## **Etah News: शर्मनाक...सरहद पर डटे सैनिक के घर की काटी बिजली**

<https://www.amarujala.com/uttar-pradesh/etah/shameful-electricity-supply-to-the-house-of-a-soldier-stationed-at-the-border-was-cut-off-etah-news-c-163-1-eta1004-133331-2025-05-09>

संवाद न्यूज एजेंसी, एटा Updated Fri, 09 May 2025 05:08 PM IST

एटा। भारत-पाकिस्तान में तनातनी के बीच सरहद पर डटे एक सैनिक के घर की बिजली काट दी गई। उनका परिवार परेशान है। दिव्यांग छोटे भाई की शिकायत पर एसडीओ के विरुद्ध राष्ट्रीय मानवाधिकार आयोग में मुकदमा दर्ज किया गया है।

श्याम नगर निवासी लोकेन्द्र सिंह ने शुक्रवार को बताया कि वह जन्म से 80 फीसदी दिव्यांग हैं। भाई यतेंद्र इन दिनों श्रीनगर में ड्यूटी कर रहे हैं। बताया कि फरवरी माह का बिल 1556 और मार्च माह का बिल 2459 रुपये आया था। जबकि घर में मार्च में विद्युत उपभोग कम हुआ। वाटर हीटर और रूम हीटर बंद रहे। केवल 1 पंखे का प्रयोग होता है कोई रिश्तेदार आ जाय तो 2 पंखे चलते हैं। लोकेन्द्र ने बताया कि बिल संशोधन के लिए ऑफलाइन आवेदन करने की कोशिश की, लेकिन विद्युत निगम का नगर क्षेत्र कार्यालय दूसरी मंजिल होने की वजह से नहीं पहुंच सके। टोल फ्री नंबर 1912 पर बिल संशोधन के लिए आवेदन किया। जिसे एसडीओ दिलीप कुमार भारती के पास समाधान के लिए भेजा गया। आरोप है कि ऑनलाइन आवेदन के कारण एसडीओ भड़क गए और उन्होंने 5 अप्रैल को घर का विद्युत कनेक्शन कटवा दिया।

विद्युत कार्यालय में पता किया तो वहां कर्मचारियों ने बताया कि एसडीओ से आपने व्यक्तिगत मुलाकात नहीं की इसकी वजह से लाइन कटवा दी गई है। सरहद पर ड्यूटी कर रहे भाई यतेंद्र ने भी एसडीओ से बात की लेकिन उन्होंने एक न सुनी। साफ कहा कि पूरा बिजली बिल जमा करने के बाद लाइन को जुड़वाया जाएगा। इसके बाद लोकेन्द्र ने राष्ट्रीय मानवाधिकार आयोग में शिकायत की, इस पर मुकदमा पंजीकृत कर लिया गया है।

Dainik Bhaskar

## सरकारी स्कूलों में मानसिक स्वास्थ्य पर होगा विशेष फोकस:शिक्षकों और स्टूडेंट्स के लिए बनेगी नई गतिविधियों की योजना, शिक्षा निदेशक ने दिए आदेश

<https://www.bhaskar.com/local/rajasthan/ajmer/kishangarh/news/there-will-be-a-special-focus-on-mental-health-in-government-schools-134987529.html>

किशनगढ़

राष्ट्रीय मानवाधिकार आयोग के दिशा-निर्देशों के तहत मानसिक स्वास्थ्य को लेकर किशनगढ़ और अरांई की सरकारी स्कूलों में जागरूकता और सहयोग का नया दौर होगा। आयोग ने 10 दिसंबर 2024 को नई दिल्ली में आयोजित राष्ट्रीय शिविर में दी गई सिफारिशों के आधार पर सरकारी स्कूलों में स्टूडेंट्स और टीचर्स के मानसिक स्वास्थ्य को मजबूत करने के लिए विशेष गतिविधियों का संचालन करने के निर्देश दिए हैं। इस पर माध्यमिक शिक्षा निदेशक ने अब आदेश जारी किए हैं।

जानकारों के अनुसार छात्रों की उम्र के अनुसार उनकी मानसिक और शारीरिक समस्याएं भी अलग होती हैं। 6 से 10 वर्ष के बच्चों में जहां सीखने की गति, रुचियों और सामाजिक व्यवहार पर ध्यान देना जरूरी है, वहीं 11 से 17 वर्ष के किशोरों में आत्मविश्वास, भावनात्मक स्थिरता और कैरियर संबंधी चिंताओं को समझना महत्वपूर्ण होता है। अब शिक्षकों को बच्चों के दैनिक व्यवहार जैसे रुचियां, पसंद-नापसंद, असामान्य प्रतिक्रियाएं व संवाद में झिझक जैसे पहलुओं पर नजर रखने की जिम्मेदारी दी गई है।

उनकी मेंटली हेल्थ को सुधारने के लिए कई मंचों का उपयोग किया जाएगा। इनमें प्रार्थना सभा में बच्चों को मंच पर बोलने का अवसर देकर आत्मविश्वास बढ़ाना, बाल सभाओं में बच्चों से संवाद और व्यंग्यात्मक भाषा पर रोक, अभिभावक-शिक्षक बैठकों में विशेष जरूरत वाले बच्चों की जानकारी साझा करने, कैप और खेल गतिविधियों में किशोरों को सामूहिक खेलों, कला और तकनीकी गतिविधियों में भाग लेने का अवसर देने, कंप्यूटर लैब और ऑडियो-विजुअल माध्यम से प्रेरणादायक वीडियो और संगीत के ज़रिए मानसिक स्थिरता को बढ़ावा देने की पहल शामिल होंगी।

दिशानिर्देशों के तहत केवल स्टूडेंट्स ही नहीं, शिक्षकों-स्टाफ की मानसिक स्थिति का भी विशेष ध्यान रखा जाएगा। इसके लिए शिक्षकों के प्रशिक्षणों में योग, जीवन कौशल, कला और तकनीकी दक्षता जैसे विषयों को शामिल किया जाएगा। साथ ही, स्कूलों में सामूहिक चर्चा और कार्यशालाएं आयोजित कर शिक्षकों की क्षमताओं को पहचानने और प्रोत्साहित करने पर भी जोर दिया जाएगा। कार्यालय स्तर पर कर्मचारियों को सुरक्षित, सकारात्मक और सहयोगी वातावरण देने की पहल भी की जा रही है।